



# भारत का राजपत्र

## The Gazette of India

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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

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सं 40] नई दिल्ली, मंगलवार, सितम्बर 30, 2025/अश्विन 8, 1947 (शक)  
No. 40] NEW DELHI, TUESDAY, SEPTEMBER 30, 2025/ASVINA 8, 1947 (SAKA)

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

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### MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 30th September, 2025/ Asvina 8, 1947 (Saka)*

CORRIGENDA

THE MERCHANT SHIPPING ACT, 2025

No. 24 of 2025

In the Merchant Shipping Act, 2025 (24 of 2025), as published in the Gazette of India, Extraordinary, Part II, Section 1, dated the 18th August, 2025, Issue No. 29,—

- (i) at page 33, line 19, for “matter”, read “matters”;
- (ii) at page 69, line 24, for “himself such”, read “himself of such”;
- (iii) at page 71, line 12, for “sea borne”, read “seaborne”.

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DR. RAJIV MANI,  
*Secretary to the Govt. of India.*